GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 3054 ANSWERED ON 16.12.2021

PRADHAN MANTRI JAN VIKAS KARYAKRAM

3054. SHRI ABDUL KHALEQUE:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether there are any State level committee of Pradhan Mantri Jan Vikas Karyakram or any other schemes of this Ministry;
- (b) if so, the details thereof;
- (c) whether any such committee has been formed in Assam; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (d) A State Level Committee (SLC) is constituted for implementation of the Prime Minister's New 15 Point Programme, and it also serves as the State Level Committee (SLC) for implementation of the Pradhan Mantri Jan Vikas Karyakram (PMJVK) in the State/UT concerned. The SLC is headed by the Chief Secretary with members consisting of the Secretaries and Heads of Departments implementing the Schemes under the 15 Point Programme. Representatives from Panchayati Raj Institutions/Autonomous District Councils, three representatives from reputed non-governmental institutions dealing with minorities and three such other members considered appropriate by the State Government/UT Administration. In addition, up to two Members of Parliament from Lok Sabha and one Member of Parliament from Rajya Sabha representing the State are nominated by the Central Government, and two members of State Legislative Assembly are nominated by the State Government. However, one of the members included in the State Level Committee from Lok Sabha and Legislative Assembly should have been elected from any of the minority concentration districts. The Ministry of Minority Affairs has already nominated two Members of Parliament from Lok Sabha, and one Member of Parliament from Rajya Sabha for the State Level Committees. In addition to the existing members, for PMJVK, Secretaries from all line Department concerned, Secretaries of the Department of Finance, Planning, the Member-Secretary of the District Mission/Deputy Commissioner of the district concerned and head of the lead bank in the State/UT may be included as members.

The State Government of Assam vide Notification No. WMD.51/2020/85 dated 30th October 2021 has re-constituted the State Level Committee under the Chairmanship of Chief Secretary, Assam, for implementation of the PM's New 15 Point Programme.
